

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHAP  
STARRED QUESTION NO. \*43**

**TO BE ANSWERED ON THE 19<sup>TH</sup> DECEMBER, 2017 /AGRAHAYANA 28, 1939 (SAKA)**

**TERRORIST ACTIVITIES**

**\*43. SHRI PARVESH SAHIB SINGH:  
SHRI MANSUKHBHAI DHANJIBHAI VASAVA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the number of attacks by terrorist/ militant organisations, persons including civilians and security personnel injured and killed, terrorists killed and arrested along with action against the arrested persons during each of the last three years and the current year, State-wise;**

**(b) whether the attacks on defence establishments have increased during the recent times, if so, the details thereof and the reaction of the Government thereto;**

**(c) whether there is any plan to construct a memorial in honour of the security personnel who were killed and if so, the details thereof;**

**(d) the measures taken to increase the strength of security forces and equip them with modern weaponry to deal with terrorist attacks/extremism; and**

**(e) the other measures being taken by the Government to curb terrorist activities and strengthen the internal security of the country?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (e): A Statement is laid on the Table of the House.**

**Statement in reply to lok sabha starred question no. \*43 for 19<sup>th</sup> december, 2017 regarding terrorist activities**

**(a) : The details of the number of attacks, including number of civilians/security personnel injured and killed, terrorists arrested and killed in the country due to the terrorist/insurgent/extremist incidents, during the last three years and the current year are at Annexure-I. The Law Enforcement Agencies have taken action against the arrested terrorists/militants as per law.**

**(b) : The details of the number of attacks on defence establishments in the country during the last three years and the current year are at Annexure-II. The Government has taken various steps to check attacks on defence establishments in the country, which, inter alia, include short term and long term security measures, periodic audit of security of all military establishments and measures taken to improve the same, sensitization of all ranks of defence establishments and the response mechanism in the event of any terror attack has been reviewed, coordinated and streamlined.**

**(c) : A National Police Memorial is being constructed at New Delhi in the honour of security personnel who have sacrificed their lives in the line of duty. All the major construction works, such as Wall of Valor, Flag Wall, Parade Area, Sitting Area, Landscaping Work, Horticulture Work, External Development Work, Utility**

**areas and the basement to accommodate the Museum have been completed. The works pertaining to the Museum and Central Sculpture of the memorial are in progress.**

**(d) : Augmentation of Security Forces is done by the Government from time to time as per the administrative and operational requirement of the Forces. The Central Government is assisting the States to improve internal security through schemes like Modernization of State Police Forces (MPF) Scheme and Security Related Expenditure Scheme (SRE). Under MPF scheme, assistance is being provided under the components Mobility, Weaponry, Communication Systems, Training, Forensic Science Laboratory etc. All the forces have at one time or the other drawn resources from these Central Schemes. At present, with higher devolution of finances to the States consequent to the recommendations of the 14<sup>th</sup> Finance Commission, the States are well placed to draw from their own resources for upgradation of anti-terror forces. The Central Government also supplements the efforts of State Governments by deploying the National Security Guards (NSG), whenever required, who are specially trained in anti-terror operations.**

**(e) : Concerted efforts are being made by the Central and the State Governments to deal with the insurgency / terrorism / extremism in the country. The Central Government is supplementing the efforts of the State Governments**

**to deal with terrorist/insurgent/extremist groups in a coordinated manner, which, inter alia, include sharing of intelligence, financial assistance for strengthening of the State Police Forces and Intelligence Agencies under the Police Modernization Scheme, reimbursement of Security Related Expenditure, sanction of India Reserve Battalions, deployment of Central Armed Police Forces for carrying out intensive joint counter insurgency operations, providing security for vulnerable installations and infrastructural projects based on threat assessment, declaring unlawful associations and terrorist organizations under the Unlawful Activities (Prevention) Act, 1967 (UAPA), declaring specific areas as 'disturbed areas' under Armed Forces (Special Powers) Act, 1958 and issuing notification for Unified Command Structure, etc.**

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**Annexure referred to in reply to part (a) of Lok Sabha Starred Question No. 43 for 19.12.2017****(1) Hinterland of the country**

<b>Year</b>	<b>No. of terror incidents</b>	<b>Number of civilian killed</b>	<b>Number of security personnel killed</b>	<b>Number of persons injured</b>	<b>Number of terrorists killed</b>	<b>Number of terrorists arrested</b>
<b>2014</b>	<b>03</b>	<b>04</b>	<b>Nil</b>	<b>19</b>	<b>Nil</b>	<b>Nil</b>
<b>2015</b>	<b>01</b>	<b>03</b>	<b>04</b>	<b>17</b>	<b>03</b>	<b>Nil</b>
<b>2016</b>	<b>01</b>	<b>01</b>	<b>07</b>	<b>38</b>	<b>04</b>	<b>Nil</b>
<b>2017</b>	<b>Nil</b>	<b>Nil</b>	<b>Nil</b>	<b>Nil</b>	<b>Nil</b>	<b>Nil</b>

**(2) Jammu & Kashmir**

<b>Year</b>	<b>No. of terror incidents</b>	<b>Number of civilian killed</b>	<b>Number of security personnel killed</b>	<b>Number of persons injured</b>	<b>Number of terrorists killed</b>	<b>Number of terrorists arrested</b>
<b>2014</b>	<b>222</b>	<b>28</b>	<b>47</b>	<b>154</b>	<b>110</b>	<b>70</b>
<b>2015</b>	<b>208</b>	<b>17</b>	<b>39</b>	<b>173</b>	<b>108</b>	<b>67</b>
<b>2016</b>	<b>322</b>	<b>15</b>	<b>82</b>	<b>285</b>	<b>150</b>	<b>79</b>
<b>2017 (up to 14<sup>th</sup> Dec)</b>	<b>337</b>	<b>40</b>	<b>75</b>	<b>321</b>	<b>203</b>	<b>91</b>

**(3) North Eastern Region**

<b>Year</b>	<b>No. of insurgent incidents</b>	<b>Number of civilian killed</b>	<b>Number of security personnel killed</b>	<b>Number of extremist killed</b>	<b>Number of extremist arrested</b>
<b>2014</b>	<b>824</b>	<b>212</b>	<b>20</b>	<b>181</b>	<b>1934</b>
<b>2015</b>	<b>574</b>	<b>46</b>	<b>46</b>	<b>149</b>	<b>1900</b>
<b>2016</b>	<b>484</b>	<b>48</b>	<b>17</b>	<b>87</b>	<b>1202</b>
<b>2017 (up to 30<sup>th</sup> Nov)</b>	<b>276</b>	<b>34</b>	<b>12</b>	<b>51</b>	<b>929</b>

**(4) Left Wing Extremism (LWE)**

<b>Year</b>	<b>No. of incidents related to LWE</b>	<b>Number of civilian killed</b>	<b>Number of security personnel killed</b>	<b>Number of persons injured</b>	<b>Number of LWE killed</b>	<b>Number of LWE arrested</b>
<b>2014</b>	<b>1091</b>	<b>222</b>	<b>88</b>	<b>183</b>	<b>63</b>	<b>1696</b>
<b>2015</b>	<b>1089</b>	<b>171</b>	<b>59</b>	<b>159</b>	<b>89</b>	<b>1668</b>
<b>2016</b>	<b>1048</b>	<b>213</b>	<b>65</b>	<b>145</b>	<b>222</b>	<b>1840</b>
<b>2017 (up to 30<sup>th</sup> Nov)</b>	<b>813</b>	<b>170</b>	<b>75</b>	<b>145</b>	<b>111</b>	<b>1712</b>

**Annexure-II**

**Annexure referred to in reply to part (b) of Lok Sabha Starred Question No. \*43 for 19.12.2017**

<b>Year</b>	<b>No. of attacks on defence establishments</b>
<b>2014</b>	<b>02</b>
<b>2015</b>	<b>02</b>
<b>2016</b>	<b>06</b>
<b>2017 (up to 10<sup>th</sup> Dec)</b>	<b>01</b>